

**HIGH COURT OF JAMMU & KASHMIR AND LADAKH**  
(Office of the Registrar Recruitment at Srinagar/Jammu)  
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**O R D E R**

**No.: 1325 of 2025/RR/RC**

**Dated: 08.09.2025.**

**Subject: Rejection/Cancellation of candidature of candidate for the post of Lift Operator, Level-4 (25500-81100), advertised pursuant to High Court Advertisement Notification No. 04 of 2024/RR/RC dated 29.07.2024.**

Whereas, pursuant to Advertisement Notification No. 04 of 2024/RR/RC dated 29.07.2024, amongst others, online applications were invited for filling up of **02** posts of Lift Operator, Level-4 (25500-81100).

Whereas, the OMR/Written Examination for the said post was conducted on 16.06.2025, both at Jammu and Srinagar.

Whereas, after the conduct of the OMR/Written Examination and while preparing the merit list, upon the scrutiny of the documents submitted by the candidates, it was found that one of the candidate namely **Sat Paul S/o Ram Ditta (Roll No. 18100285)**, who was, otherwise, in the consideration zone for the post of Lift Operator, Level-4, in **SC Category**, had submitted "**a three years Diploma in Electrical Engineering from AS Polytechnic Jammu**" which is not the relevant qualification as per the eligibility criteria prescribed for the post of Lift Operator. In terms of the relevant rules, the eligibility criteria for the post of Lift Operator is "**Matriculation with ITI training in the Electric Trade**", which was clearly mentioned in the Advertisement Notification.

Whereas, the matter was placed before the Hon'ble Committee for Appointment and Promotion of Officials/Officers of the High Court Staff and as recommended by the said Hon'ble Committee

and approved by Hon'ble the Chief Justice, it is hereby ordered that the candidature of the aforementioned candidate namely **Sat Paul S/o Ram Ditta (Roll No. 18100285)**, stands rejected/cancelled on the ground of non-possession of mandatory qualification of **"ITI Diploma in Electric Trade"** as was required to be possessed by a candidate for the post of Lift Operator, as mentioned above.

**By Order.**

  
(Satinder Singh)  
Registrar Recruitment

**No:49914-26/RR/RC**

**Dated: 08.09.2025.**

**Copy to:**

1. Principal Secretary to Hon'ble the Chief Justice, High Court of J&K and Ladakh, Srinagar.
2. Secretary to Hon'ble Mr. Justice Sanjeev Kumar, Hon'ble Chairman of Committee for Appointment and Promotion of Officials/Officers of the High Court Staff, for information of his Lordship.
3. Secretary to Hon'ble Mr. Justice Sanjay Dhar, Hon'ble Member of Committee for Appointment and Promotion of Officials/Officers of the High Court Staff, for information of his Lordship.
4. Secretary to Hon'ble Mr. Javed Iqbal Wani, Hon'ble Member of Committee for Appointment and Promotion of Officials/Officers of the High Court Staff, for information of his Lordship.
5. Secretary to Hon'ble Mr. Justice M.A. Chowdhary, Hon'ble Member of Committee for Appointment and Promotion of Officials/Officers of the High Court Staff, for information of his Lordship.
6. Secretary to Hon'ble Mr. Justice Rajesh Sekhri, Hon'ble Member of Committee for Appointment and Promotion of Officials/Officers of the High Court Staff, for information of his Lordship.
7. Registrar Computers (I.T), High Court of J&K and Ladakh, Srinagar.
8. Additional Registrar (Adm.), Office of the Registrar General, High Court of J&K and Ladakh, Srinagar.
9. Central Project Coordinator, e-Court, High Court of J&K and Ladakh, Srinagar, with the request to get the same uploaded on the official website of the High Court.
10. Chief Librarian, High Court Wing, Jammu/Srinagar for keeping the record of the same.
11. Notification File.

  
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